

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.101
IB/206/ND/2024

IN THE MATTER OF:

M/s. Groyo Private Limited

...PETITIONER

Vs

Himaya Apparels Private Limited

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 26.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Adv. Gagan Narang, Adv. Tarun
Verma, Adv. Urvi Syal.

For the Respondent/Corporate Debtor :

ORDER

This is a petition filed under Section 9 of the IBC, 2016.

Heard the Ld. Counsel on behalf of the Petitioner. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **07.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)